

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'A', NEW DELHI
BEFORE SHRI G.D. AGRAWAL, HON'BLE PRESIDENT
AND
SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER**

**ITA No. 3486/Del/2015
Assessment Year: 2010-11**

**Dinesh Kumar Mangla
R/o. H. No. 1025, Village Prithla,
Distt. Palwal
Haryana**

vs

**Pr. CIT
CGO Complex,
B-Block, NH-IV
Faridabad**

(PAN: AJPPM4202L)

(Appellant)

(Respondent)

Appellant by : None

Respondent by : Smt. Aparna Karan, CIT(DR)

Date of hearing: 10.10.2018

Date of pronouncement : 11.10.2018

ORDER

PER SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER

This appeal filed by the assessee is directed against the order of ld. CIT-Faridabad dated 23.03.2015 for assessment year 2010-11.

2. None put in an appearance on behalf of the assessee when the appeal was called for hearing on 10th October, 2018 nor any request for adjournment was filed. The notice of hearing was duly served on the assessee through Registered post. The case was earlier listed for hearing on 11th July, 2018 but no one

attended on behalf of the assessee. This gives an impression that the assessee is not interested in pursuing the appeal filed. We, therefore, have no option but to dismiss the appeal preferred by the assessee, placing reliance on the ratio of decisions in the following cases:-

1. CIT Vs Multiplan (India) Pvt. Ltd. 38 ITD 320 (Del); and
2. Late Tukoji Rao Holkar vs CWT (1996) 223 ITR 480 (MP)
3. In the result, the appeal filed by the assessee is dismissed for non-prosecution.

Order pronounced in the open court on 11th October, 2018.

Sd/-
(G.D.AGRAWAL)
PRESIDENT

Sd/-
(SUDHANSHU SRIVASTAVA)
JUDICIAL MEMBER

Dated: 11th OCTOBER , 2018
'BR'

Copy forwarded to: -

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT

By Order

ASSTT. REGISTRAR

Date of dictation	10.10.2018
Date on which the typed draft is placed before the dictating Member	10.10.2018
Date on which the typed draft is placed before the Other Member	.10.2018
Date on which the approved draft comes to the Sr. PS/PS	.10.2018
Date on which the fair order is placed before the Dictating Member for pronouncement	.10.2018
Date on which the fair order comes back to the Sr. PS/PS	.10.2018
Date on which the final order is uploaded on the website of ITAT	.10.2018
Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	